

(1880) 07 CAL CK 0003

Calcutta High Court

Case No: None

Manick Chund

APPELLANT

Vs

Jomoona Doss

RESPONDENT

Date of Decision: July 15, 1880

Citation: (1882) ILR (Cal) 645

Hon'ble Judges: Richard Garth, C.J; Pontifex, J

Bench: Division Bench

Judgement

Richard Garth, C.J.

We shall answer both questions in the negative, and we make no order as to costs.